

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/296/2018

Jabalpur, this Tuesday, the 03rd day of April, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Alok Nayak,
S/o Shri Anand Mohan Nayak,
Aged about 29 years,
R/o Vivekanand Coloney
Damoh District-Damoh (M.P.) 470661

-Applicant

(By Advocate –**Smt. Versha Kothari**)

V e r s u s

Union of India, Through its
1. General Manager Railway
Western Central Railway,
Indra Market
Jabalpur (M.P.) 482001

2. Mukhya Karmik Officer,
Western Central Railway
Indra Market,
Jabalpur (M.P.) 482001

3. Chief Medical Director,
Central Railway Hospital
Western Central Railway
Indra Market Jabalpur (M.P.) 482001

4. MD Central Railway,
Hospital Western Central
Railway Jabalpur (M.P.) 482001
Indra Market

- Respondents

(By Advocate –**Shri A.S. Raizada**)

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to pursue the matter with the department.

2. Permission granted.
3. This Original Application is dismissed as withdrawn with aforesaid liberty.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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